

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4060  
ANSWERED ON:20.12.2005  
EXPORT PROCESSING ZONES  
Sugavanam Shri E.G.

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government propose to convert existing export processing zones into SEZs;
- (b) if so, the details thereof, State-wise: and
- (c) the time by which these are likely to be converted?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

(a) to (c) : All the eight Export Processing Zones (EPZs) set up at Kandla and Surat (Gujarat), Santa Cruz-Mumbai (Maharashtra), Cochin (Kerala), Chennai (Tamil Nadu), Vishakhapatnam (Andhra Pradesh), Falta (West Bengal), Noida (U.P.) have already been converted into Special Economic Zones (SEZs) and no other EPZ remains for conversion into SEZ.